

**Meeting of Chief Ministers to discuss
Cauvery Water Dispute**

*4<54. SHRI S. KUMARAN: SHRI
M. KADERSHAH;

Will the Minister of AGRICULTURE
AND IRRIGATION" be "pleased to state:

(a) whether Government propose to
convene another meeting of the Chief
Ministers of Tamil Nadu, Karnataka and
Kerala to discuss the Cauvery Water Dispute;

(b) whether the objections raised by the
Chief Minister of Tamil Nadu at the last
meeting will be taken' into account before
convening such a meeting; and

(c) whether Government have a proposal
to solve this dispute; if so, the details thereof?

THE MINISTER OF AGRICULTURE
AND IRRIGATION (SHRI JAGJIVAN
RAM): (a) to (c) The views expressed at the
Inter-State meeting between the Union
Minister of Agriculture and Irrigation and the
Chief Ministers of Karnataka, Kerala and
Tamil Nadu, held on 15th and 16th February,
1975, are being studied. The Government of
India propose to make further efforts to re-
solve the differences on the use and
development of Cauvery waters amongst the
three States by negotiations.

**Recognition of Purab Madhyama Exa-
mination Equivalent to Matriculation**

◆465. SHRIMATI AZIZA IMAM: SHRI
SASANKASEKHAR SANYAL;

Will the Minister of EDUCATION,
SOCIAL WELFARE AND CULTURE be
pleased to state:

(a) whether Government have recently
received a proposal from the Bharatiya Vidya
Bhawan regarding recognition of Purab
Madhyama Examination conducted by the
Bharatiya

Vidya Bhavan as equivalent to Matriculation
examination; and

(b) if so, what decision Government have
taken thereon?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (PROF. D.
P. YADAV): (a) and (b) A proposal has been
received from the Bharatiya Vidya Bhavan
requesting for the recognition by Government
of their Purva Madhyama examination as
equivalent to S.S.C./Matriculation/ First Year
examination/Preparatory examination. The
proposal is being considered by the
Government in consultation with the
Visheshagya Sami-ti of thp Kendriya Sanskrit
Parishad.

Deaths due to Small-pox in Bihar

•466. DR. K. MATHEW KURIAN: Will
trie Minister of HEALTH AND FAMILY
PLANNING be pleased to state:

(a) whether Government's attention has
been drawn to the news item which appeared
in' all the newspapers on the 16th January,
1975 to the effect that 450 persons have died
of small pox in Charsue and nearby villages
of Nalanda District in Bihar; and

(b) if so, what remedial measures the
Central Government have taken to control
small pox in that State?

THE MINISTER OF HEALTH AND
FAMILY PLANNING (DR. KARAN
SINGH)- (a) Yes, Sfr.,

(b) A statement is laid on the Table of the
Sabha.

Statement

The following measures are being
continued for eradication of smallpox in
Bihar;

(i) The Intensive Anti-Smallpox
Campaign launched with the co-

operation of World Health Organisation and the State Government health authorities is being continued in the year 1975. At present, 48 special Surveillance Teams headed by 20 National Epidemiologists and 28 WHO Epidemiologists are working in Bihar. One hundred State Surveillance Teams each consisting of a Medical Officer, a Para Medical Assistant and a Driver along-with vehicle, have been formed to intensify active search and containment activities.

(ii) Top priority is being accorded to organising quality search operations in all the districts of Bihar with the objective of detection of all hidden foci of infection for effective containment. Mobility of the State teams headed by National, WHO and State Epidemiologists to intensify supervision, has been ensured by the supply of adequate number of vehicles and P.O.L.

(Hi) A cash reward of Rs. 100 has been announced to anybody who reports an active case of smallpox, hitherto unknown to the health authorities.

(iv) In order to enhance the voluntary acceptability of vaccination and prompt reporting of any suspected case of smallpox, adequate quantities of health education and publicity materials are being supplied. All publicity media are being utilised to inform the people regarding the cash reward of Rs. 100 for reporting of active outbreak of smallpox. A spot announcement is being broadcast daily from All India Radio (Yividh Bharati) requesting people to report every suspected case of smallpox to the nearest health authority and also to accept vaccination against smallpox.

(v) Potent freeze dried smallpox vaccine and bifurcated needles are being regularly supplied in large numbers to the State health authorities.

(vi) The conduct of the Intensive Anti-smallpox Campaign is being reviewed every month so that deficiencies are detected and timely re-medical measures taken.

As a result of the foregoing measures, the incidence of smallpox has dramatically declined over the last year.

केन्द्रीय लोक निर्माण विभाग के कार्यालयों में राजभाषा कार्यान्वयन समितियाँ

*467. डा० लोकेश चन्द्र : क्या निर्माण और आवास मंत्रा यह बताने की कृपा करेंगे कि :

(क) हिन्दी भाषी राज्यों तथा गुजरात, पंजाब और महाराष्ट्र में केन्द्रीय लोक निर्माण विभाग के ऐसे कौन कौन से कार्यालय हैं जिनमें 25 अथवा उससे अधिक कर्मचारी हैं और जहाँ राज भाषा कार्यान्वयन समिति का गठन कर लिया गया है ;

(ख) उक्त राज्यों में कौन कौन से ऐसे कार्यालय हैं जहाँ अभी तक ऐसी समितियाँ गठित नहीं की गईं और इसके क्या कारण हैं ; और

(ग) ऐसे कितने कार्यालय हैं जहाँ इन समितियों का गठन कर लिया गया है लेकिन गत 6 महीनों के दौरान कोई बैठक नहीं की गई है ?

Official language implementation Committees in C.P.W.D. Offices

*467. DR. LOKESH CHANDRA: Will the Minister of WORKS AND HOUSING be pleased to state;

(a) the names of the offices of Central Public Works Department in the Hindi speaking States and in Gujarat, Punjab and Maharashtra having 25 or more employees where the official languages implementation committee has been constituted;

[] English translation.